

ment with the concerned State Governments, there is any provision or scope for getting any return on the Central investments?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D.R. CHAVAN): (a) Rs. 14.99 crores upto 31st December, 1967.

(b) Rs. 4.31 crores upto 31st December, 1967.

(c) Upto the end of December, 1967, the total amount spent on general development was Rs. 6.50 crores.

(d) It has been proposed that (i) roads taken up by the Dandakaranya Development Authority for improvement/construction would be transferred back to the State Government concerned free of cost after these have been completed; (ii) the permanent buildings such as hospitals, schools and primary health centres constructed by the Dandakaranya Development Authority would be transferred to the State Governments concerned free of cost if they agree to run these services as State schemes, and (iii) the project buildings such as administrative blocks and residential quarters constructed by the Dandakaranya Development Authority would be handed over to the State Governments on their paying the value thereof to the Government of India.

The terms and conditions for transfer of irrigation projects constructed by the Dandakaranya Development Authority to the State Governments are under consideration in consultation with the concerned State Governments.

अनुसूचित जातियों के भूमिहीन व्यक्तियों के लिये भूमि

6998. श्री झोंकार लाल बेरबा : क्या साख तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अनुसूचित जातियों के भूमिहीन व्यक्तियों को खुद काश्तकारी के लिए भूमि देने की किसी योजना पर सरकार विचार कर रही है;

(ख) यदि हाँ, तो यह योजना कब तक क्रियान्वित की जावेगी ; और

(ग) यदि नहीं तो उसके क्या कारण हैं ?

साख, कृषि, सामुदायिक विकास तथा सहकार मन्त्रालय में राज्य-मन्त्री (श्री अन्नासाहिब शिन्दे) : (क) भूमिहीन कृषि श्रमिकों के विकास के लिए, जिनमें अनुसूचित जातियों के व्यक्ति शामिल हैं, केन्द्र द्वारा प्रायोजित कार्यक्रम तथा स्टेट प्लानों के अन्तर्गत खेती योग्य बेकार भूमि के निवहन हेतु पहले ही योजनाएँ क्रियान्वित की जा रही हैं।

(ख) तथा (ग) प्रश्न ही नहीं होते।

#### Production of Oil Seeds

6999. SHRI M. L. SONDDHI : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the production of various kinds of oil seeds in the country during the past five years ;

(b) whether some of the areas have discontinued growing oil seeds ; and

(c) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) The total production of the five major oil seeds, viz., groundnut, castor, rapeseed-mustard, sesamum and linseed, in the country during the past five years is indicated below :—

Year	Production in '000 tonnes
1962-63	7,388
1963-64	7,133
1964-65	8,458
1965-66	6,346
1966-67	6,489

(b) No, Sir.

(c) Does not arise.

#### Agricultural Development Corporation

7000. SHRI R. BARUA :  
SHRI K. SURYANARAYANA :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the Ford Foundation has

extended an aid of Rs. 50 crores to set up an Agricultural Development Corporation in India ; and

(b) if so, how far the scheme is being implemented ?

**THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) :** (a) No, but a proposal has been formulated, in consultation with the Ford Foundation, to set up Agricultural Development Corporations for the integrated development of certain areas with assured irrigation in the States of Bihar, Madhya Pradesh and Mysore. The exact requirements of funds to be met by the State and the Centre have not been worked out so far.

(b) Detailed proposals in this behalf are awaited from the State Governments.

#### Telephone Connections in Ahmedabad City

7001. **SHRI R. K. AMIN :**  
**SHRI D. R. PARMAR :**  
**SHRI RAMCHANDRA**  
**J. AMIN :**

Will the Minister of COMMUNICATIONS be pleased to state :

(a) the total number of demands for telephone connections in Ahmedabad city received by the Telephone Department during 1964-65, 1965-66 and 1966-67 ;

(b) the number of telephone connections granted and given, year-wise ;

(c) whether these demands are pending for more than three years and if so, the details thereof, year-wise ; and

(d) the amount deposited in the Department by the applicants seeking telephone connections ?

**THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL) :**

(a) 1964-65	1054
1965-66	1160
1966-67	2061
(b) 1964-65	755
1965-66	1528
1966-67	391

(c) The total demands pending for over three years at the end of each year are as under :—

1964-65	537
1965-66	2436
1966-67	4643

(d) There are no cases pending where the money has been deposited and telephone connections have not been given.

#### Telephone Line, in Villages in Mehsana District

7002. **SHRI R. K. AMIN :**  
**SHRI D. R. PARMAR :**  
**SHRI RAMCHANDRA**  
**J. AMIN :**

Will the Minister of COMMUNICATIONS be pleased to state :

(a) the names of villages in Mehsana District, Gujarat State, which asked for telephone lines from the Telephone Exchange during the last five years, year-wise; and

(b) the names of those connected with the telephone lines during this period, year-wise ?

**THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL) :** (a) Number of villages in Mehsana District which asked for the telephone lines during the last five years is as follows :

1963	2
1964	16
1965	32
1966	59
1967	55
Total	164

Names are given in the list placed on the Table of the House. [Placed in Library See No. LT—841/68.]

(b) Names of villages connected with Telephone lines are given below year-wise :—

Name	Year
1. Nijampura	1965
2. Langhanaj	1966
3. Unava-Bavla	-do-
4. Vaval	-do-
5. Yusufpur	-do-
6. Valana	-do-